

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR

Original Application No. 753 of 2005

Jabalpur, this the 25th day of August, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Kamrunnisha, W/o. late Pappu Khan,
Aged about 60 years, R/o. Garha Chhoti
Bajariya, Kazi Mohalla, Jabalpur (MP). Applicant

(By Advocate – None)

V e r s u s

1. Union of India,
Through its Secretary,
Ministry of Defence,
South Block, New Delhi.
2. General Manager,
Vehicle Factory, Jabalpur (MP).
3. Asstt. Works Manager,
Vehicle Factory, Jabalpur (MP). Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

By filing this Original Application the applicant has claimed the following main reliefs :

- i. to set aside impugned order (Annexure A-1),
- ii. to direct the respondents to grant pension to the petitioner from the date of her superannuation."

2. The brief facts of the case are that the applicant was appointed on compassionate ground and has retired from service on attaining the age of 60 years on 30th April, 2005. In this Original Application she is claiming for her pension after her retirement from service. The respondents have

MP

passed an order dated 18.1.2005 (Annexure A-1) stating that 10 years minimum service is required for grant of pension. Since the applicant has rendered only 9 years, 8 months and 2 days service her claim for pension has been rejected by the respondents. Hence, this Original Application.

3. We find that in this Original Application the applicant has not filed any such rule, whereby a person who is having less than 10 years of service is eligible for pension. As she has not produced any such rules, this Original Application is liable to be dismissed.

4. Accordingly, the Original Application is dismissed at the admission stage itself.

(Madan Mohan)
Judicial Member

(M.P. Singh)
Vice Chairman

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 (1) सचिव, उच्च न्यायालय के उपाधीक्षक, जबलपुर
 (2) आवेदक की/की/की,की काउंसल
 (3) प्रवक्ता की/की/की/की.....के काउंसल
 (4) राज्यपाल, लोकपाल, जबलपुर न्यायाधीश
 सूचना एवं आवश्यक कागजातों दिनांक 29/8/05
 सप रजिस्ट्रार

Deepak Panigrahi
29/8/05

Filed
29/8/05